

HIGH COURT OF UTTARAKHAND
AT NAINITAL

CORRIGENDUM

No. 327/UHC/Admin.B/XVII-98/2011

Dated: 21.09.2023

In the Notification No. 348/UHC/Admin.B/XVII-98/2011 and 349/UHC/Admin.B/XVII-98/2011 dated 17.11.2022, the words, “***By Order of Hon’ble the Chief Justice***” be read as “***By Order of Hon’ble Court***”.

2. The rest of the contents of these two notifications shall remain unchanged.

By Order of Hon’ble Court

Sd/-
(Anuj Kumar Sangal)
Registrar General

No. 5330/UHC/Admin.B/XVII-98/2011

Dated: 21.09.2023

Copy to:

1. P.P.S. to Hon’ble the Chief Justice with a request to place the same before His Lordship for kind perusal.
2. PS/PA to Hon’ble Judges with a request to place the same before Their Lordships for kind perusal.
3. P.S. attached with the Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand.
5. All District and Sessions Judges of State Judiciary for information.
6. All Principal Judge/ Judge, Family Court for information.
7. Director, Uttarakhand Judicial and Legal Academy.
8. Member Secretary, Uttarakhand State Legal Services Committee.
9. All the Registrars of this Hon’ble Court.
10. Member Secretary, High Court Legal Services Committee.
11. Joint Registrars / Deputy Registrars / Assistant Registrars / Section Officers of this Hon’ble Court.
12. Librarian.
13. Computer Section, with a request to upload it on the official website of the High Court.
14. Guard file.

Sd/-
Deputy Registrar
Admin.B